

of various important crops by the end of Seventh Five Year Plan is as under :

Crop	Unit	Target for 1985-90
Foodgrains	Million tonnes	178.0 — 183.0
Sugarcane	Million tonnes	217.0
Oilseeds	Lakh tonnes	180.0
Cotton (lint)	Lakh bales	95.0
Jute and Mesta	Lakh bales	95.0

(c) Besides a number of State Sector and Central Sector Schemes, the Special Rice Production Programme, launched as a Pilot Project during 1984-85, will be implemented during the Seventh Plan as a new Project in 63 selected Blocks of Orissa State for increasing rice production and productivity.

National House Building Scheme

1934. SHRI G. BHOOPATHY : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Central Government have a proposal for National House Building Scheme ; and

(b) if so, the details thereof ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR): (a) and (b). There is no such proposal. However, the schemes for meeting the housing needs in the country would be incorporated in the Seventh Five Year Plan, which is yet to be finalised.

Stoppage of import of sugar

1935. SHRI M. SUBBA REDDY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government are considering stoppage of import of sugar in the interest of sugarcane growers and to keep up the standard price and to save precious foreign exchange ; and

(b) steps being taken to meet the losses of Civil Supplies Corporations ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The decline in sugar production to 59.16 lakh tonnes in 1983-84 season and production of about 61 lakh tonnes in 1984-85 season from the record production of about 84 to 82 lakh tonnes in 1981-82 and 1982-83 seasons and significant increase in internal consumption from 1981-82 season onwards has resulted in limited availability of indigenous sugar. Therefore, import of sugar is being resorted to for ensuring adequate availability of sugar at reasonable prices in the domestic market. The interests of sugarcane growers in the country are being protected by ensuring payment of remunerative sugarcane prices by the factories.

(b) State Governments are distributing imported sugar at below Rs. 6 per kg. after taking into account the transport, handling, administrative charges, etc. and therefore, the question of losses to the State Governments or their Civil Supplies Corporations does not arise.

Increase in rice Allocation to Kerala

1936. SHRI P.A. ANTONY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have received any request from the Kerala Government for increasing rice allocation to the State ; and